NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

-	C.P. No. or C.A. No.	. No.	Purpose	Section 230/ 232	Name of the Parties M/s. / Mr. Kautex Plastic Technology Gujarat Pvt. Ltd.
	CP(CAA) No.51/BB/ 17		For Consideratio-n		
SL. NAME (IN CARITAL)					

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Ajai . p. Johnson too petitioneus

2) Prima Heetsi

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Orders passed in I.A 187/17 vide separate For carrying out amended copy and for filing amended petition, list on 31/01/2018.

Member (T)

Member (J)